

Loans to Small Tea Growers

274. **Shri Hem Raj:** Will the Minister of **International Trade** be pleased to state:

(a) whether Government propose to give funds to help the small Tea Growers through the State Governments; and

(b) if so, the progress made to finalise that scheme?

The Minister of International Trade (Shri Manubhai Shah): (a) and (b): The Tea Board have already rendered financial assistance to small growers of tea for the setting up of Co-operative tea factories. However, the Board have further addressed the State Governments concerned to draw up Schemes preferably on a co-operative basis for assisting the small growers of tea.

खादी पर छूट

२७५. { श्री सिद्धेश्वर प्रसाव :
श्री प्र० रं० चक्रवर्ती :

क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि खादी के कपड़े पर दी जाने वाली छूट की नीति पर पुनर्विचार किया जा रहा है; और

(ख) यदि हाँ, तो इस का कारण क्या है ?

उद्योग मंत्री (श्री कानूनगो) : (क) और (ख). खादी तथा ग्रामोद्योग आयोग ने सरकार से प्रस्ताव किया है कि खादी की खुदरा बिक्री पर छूट देने की जो वर्तमान प्रणाली है उस के बदले में एक ऐसी प्रणाली अपनाई जानी चाहिये जिस के द्वारा सूत से खादी बुनने का खर्च सरकार द्वारा दिया जाने लगे। इस प्रस्ताव की जांच की जा रही है।

Cess on Industries

276. { **Shri Ramachandra Ulaka:**
Shri Dhuleshwar Meena:

Will the Minister of **International Trade** be pleased to refer to the reply given to Unstarred Question No. 129 on the 22nd February, 1963 and state:

(a) whether Government have since considered the proposal to levy a cess on industries failing to export a part of their production; and

(b) if so, the details thereof?

The Minister of International Trade (Shri Manubhai Shah): (a) and (b): Yes, Sir. It has now been implemented as Marketing Development Fund for which Rs. 3.8 crores have been provided for in the current year.

Cottage Industries in Kerala

277. **Shri Warrior:** Will the Minister of **Industry** be pleased to state:

(a) the amount advanced for the encouragement of cottage industries in Kerala State during the last three years; and

(b) how much of this was in the form of aid and how much was in the form of loan?

The Minister of Industry (Shri Kanungo): (a) and (b) The information is being collected and will be placed on the Table of the House in due course.

Bengal-Nagpur Cotton Mills

278. **Shri Birendra Bahadur Singh:** Will the Minister of **International Trade** be pleased to state:

(a) whether it is a fact that Government recently conducted an enquiry into the affairs of the Bengal-Nagpur Cotton Mills, Rajnandgaon, leading to its closure;

(b) whether the enquiry has since been completed; and

(c) if so, the report of the enquiry and what decision Government have taken thereon?

The Minister of International Trade (Shri Manubhai Shah): (a) Yes, Sir.

(b) and (c). The report of the Committee of Enquiry is awaited.

Cement Factories in M.P.

279. Shri Birendra Bahadur Singh: Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether it is a fact that the parties who had been granted licences for the setting up of four cement factories in Madhya Pradesh during the Third Plan period have made no substantial progress;

(b) the present position regarding them; and

(c) whether Government contemplate to cancel the licences for lack of progress?

The Deputy Minister in the Ministry of Steel and Heavy Industries (Shri P. C. Sethi): (a) to (c). So, far, only one licence has been issued for setting up a cement factory in Madhya Pradesh. This licence has been granted to Messrs. Associated Cement Companies Ltd., for setting up a slag cement factory at Jamul near Bhilai. The factory is expected to be commissioned by the middle of 1964.

2. Letters of approval were issued at various times to (i) Messrs. Hasimara Industries Ltd., Calcutta; (ii) Shri Mohanlal Nopany, Calcutta; (iii) Shri Nagin S. Shah, Bombay and (iv) Messrs. Kohli Finance Ltd., New Delhi, for setting up cement factories in Madhya Pradesh at Itarsi, Akaltara, Bhanpura and Silyari respectively. Owing to lack of progress, the letters of approval in the first three cases have already been cancelled. The The fourth scheme for setting up a slag cement factory at Silyari near Raipur has made some progress; the site has been finalized, mining lease

obtained and a new company registered. Efforts are being made to expedite the completion of this project in the Third Five Year Plan.

कपास सलाहकार समिति की बैठक

२८०. श्री अशोक लाल बेरवा : क्या अन्तर्राष्ट्रीय व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कपास सलाहकार समिति की बाईसवीं बैठक समाप्त हो चुकी है; और

(ख) यदि हां, तो उस ने क्या क्या सुझाव दिये हैं ?

अन्तर्राष्ट्रीय व्यापार मंत्री (श्री धनुभाई झठ) : (क) और (ख). सम्भवतः माननीय सदस्य अन्तर्राष्ट्रीय कपास सलाहकार समिति की उस २२वीं पूर्ण बैठक का उल्लेख कर रहे हैं जो अप्रैल-मई, १९६३ में बंगलौर में हुई थी। इस समिति ने कोई भी सिफारिशें नहीं कीं, वरन् कुछ प्रस्ताव पास किये थे जिन में विभिन्न समितियों और उप समितियों में हुई चर्चा के अन्त में जो परिणाम निकले वे दिये गये हैं। अधिक महत्वपूर्ण प्रस्ताव ये थे :—

(१) कपास का उपयोग बढ़ाने तथा इस प्रकार के कार्यक्रमों के लिए वित्तीय एवं अन्य साधन उपलब्ध कराने के लिये सामूहिक प्रयत्न किये जाने चाहियें।

(२) कपास उत्पन्न करने वाले देशों की सरकारों से निवेदन किया जाना चाहिये कि वे कीड़ों तथा बीमारियों निबंधन से सम्बन्धित कानून के बारे में जानकारी देना करें।

(३) स्थायी समिति की अन्तर्राष्ट्रीय कपास सलाहकार समिति की २३वीं पूर्ण बैठक के सामने इस पर भी विचार करना चाहिये कि क्या चाब रखने वाले सदस्य देशों की एक बैठक बुलाना वांछनीय होगा